

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2284

ANSWERED ON:03.12.2009

SELECTION OF JUDGES

Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether in a selection of Judges to High Court,the most bright and meritorious among district Judges were seldom appointed while personal favorites were picked;
- (b) if so,the details of such cases which came to the notice of the Government; and
- (c) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b): Does not arise.
- (c): Does not arise.